

List of Cases to be heard on 17-04-2020 through Video Conferencing by the Ld Additional District and Sessions Judge on Roster vide order No. 55 dated 09-04-2020 and addendum to that order dated 11-04- 2020

Sl. No.	Case No.	Nature of Application	Name of Party	Name of Advocate	Email of Advocate
1	Crl. Misc Case No.149 of 2020	Bail Petition u/s 439 Cr.P.C	Najiruddin Sarkar VS State of West Bengal	Arindam Chatterjee	arindam.adv71@gmail.-com
2	Crl. Misc Case No 150 of 2020	Bail Petition u/s 439 Cr.P.C	Alamgir Shah VS State of West Bengal	Arindam Chatterjee	arindam.adv71@gmail.-com
3	Crl. Misc Case No.146 of 2020	Bail Petition u/s 439 Cr.P.C	Rubel Mandal VS State of West Bengal	DEBASISH KARMAKAR	debasishkarmakaradvocate@gmail.com
4	Crl. Misc Case No.148 of 2020	Bail Petition u/s 439 Cr.P.C	Royel Mardi VS State of West Bengal	Mrityunjay Singha Ray	mrityunjay.adv@gmail.com
5	Crl. Misc Case No.147 of 2020	Bail Petition u/s 439 Cr.P.C	Moslem Mondal @ Sarkar VS State of West Bengal	DEBASISH KARMAKAR	debasishkarmakaradvocate@gmail.com
6	Crl. Misc Case No.145 of 2020	Bail Petition u/s 439 Cr.P.C	Debu Sarkar VS State of West Bengal	DEBASISH KARMAKAR	debasishkarmakaradvocate@gmail.com
7	Crl. Misc Case No.144 of 2020	Bail Petition u/s 439 Cr.P.C	1) JAHIDUR ISLAM and 2)AlRLN PARVIN Vs State of West Bengal	Abutaher Rahaman	abutaherrahaman09@an-tail.com
8	Crl. Misc Case No. 139 of 2020	Prayer for Put up of pending Crl. Misc Case No. 139 of 2020	Sujan Singh	Biren Mahanta	birenmahanta.blgt@gmail.com
9	Crl. Misc Case No.143 of 2020	Bail Petition u/s 439 Cr.P.C	Jeherul Molla @ Mondal VS State of West Bengal	Shaswata Chaki	shaswatachaki2@gmail.com

Case to be heard on 22-04-2020 through Video Conferencing by the Ld Additional District and Sessions Judge on Roster vide order No. 55 dated 09-04-2020 and addendum to that order dated 11-04-2020

Sl. No.	Case No.	Nature of Application	Name of Party	Name of Advocate	Email of Advocate
1	Buniadpur Crl. Misc Case No. to be listed on 22.04.2020 before the Roster Judge.	Bail Petition u/s 439 Cr.P.C	1) BACCHAN BISWAS, 2) NILKANTA SARKAR, 3) NAKUL SARKAR, 4) PRODIP SARKAR, 5) BISWAJIT BISWAS VS State of West Bengal	RANAJIT SAHA	saharanajit208@gmail.com

The Following matter could not be taken up for hearing as those have not been sent in conformity with order No. 55 dated 09-04-2020 and addendum to that order dated 11-04-2020 and and the provisions of Cr.R.O

Sl. No.	Related Case No
1	Spl. Case No. 03 of 2020
2	Spl. Case No. 09 of 2020
3	Spl. Case No. 11 of 2020
4	Spl. Case No. 16 of 2020
5	Spl. Case No. 21 of 2020
6	Spl. Case No. 25 of 2019
7	Spl. Case No. 27 of 2019
8	Spl. Case No. 36 of 2019
9	Spl. Case No. 42 of 2019
10	Spl. Case No. 44 of 2019
11	Spl. Case No. 68 of 2019
12	Sessions Case No. 120 of 2017
13	Sessions Case No. 159 of 2019
14	GR 29 of 2020

DJ and ADJ Courts at Balurghat							
Filing Check List (Kaccha Register) of Date From Date 16-04-2020 - To Date 16-04-2020							
S.No.	Case Type	Filing No.	Party Name	Name of Advocate	Court . No.	Case No	Fees
1	Criminal Misc Case	295/2020	JEHERUL MOLLA @ MONDAL Vs West Bengal Government	SHASWATA CHAKI	1	143/2020	0
2	Criminal Misc Case	296/2020	JAHIDUR ISLAM AND ANOTHER Vs West Bengal Government	ABUTAHER RAHAMAN	1	144/2020	0
3	Criminal Misc Case	297/2020	DEBU SARKAR Vs West Bengal Government	Debasish Karmakar	1	145/2020	0
4	Criminal Misc Case	298/2020	Rubel Mandal Vs West Bengal Government	Debasish Karmakar	1	146/2020	0
5	Criminal Misc Case	299/2020	MOSLEM MONDAL @ SARKAR Vs West Bengal Government	Debasish Karmakar	1	147/2020	0
6	Criminal Misc Case	300/2020	ROYEL MARDI Vs West Bengal Government	Mritunjoy Singha Roy	1	148/2020	0
7	Criminal Misc Case	301/2020	NAJIRUDDIN SARKAR @ NAJIMUDDIN Vs West Bengal Government	Arindam Chatterjee	1	149/2020	0
8	Criminal Misc Case	302/2020	ALAMGIR SHAH Vs West Bengal Government	Arindam Chatterjee	1	150/2020	0

End of the List